

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2002

Review Application No. 98 of 2001

In

OA No. 1421 of 2001

CORAM:

HON. MR. JUSTICE R. R. K. TRIVEDI, V.C.

HON. MR. C. S. CHADHA, MEMBER (A)

Union of India and Ors

..

.. Applicants/Respondents

Versus

Ram kumar Bhargava & Ors .. Respondent/Applicant

O R D E R

Considered the review application and the grounds mentioned therein. The representation was directed to be decided within three months. The period is going to expire within a fortnight. The grounds raised are wholly untenable and cannot be made basis for review of the order. The review application is rejected.

  
MEMBER (A)

  
VICE CHAIRMAN

Uv/